

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH, COURT - II
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 26-06-2024 AT
10.30 A.M. THROUGH PHYSICAL HEARING:

PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)

APPLICATION NUMBER : --
PETITION NUMBER : TCP/28/2016
NAME OF THE PETITIONER : Industrial Venture Capital Ltd
NAME OF THE RESPONDENT(S) : Archana Spinners Pvt Ltd & 5 others
UNDER SECTION : Sec 397/398 of CA, 1956

A. Saranya
For M/s. Iyer & Thomas

for Respondents 1 to 3 J. Srinivas

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3. TCP/28/2016

ORDER

Ld. Counsel Mr. Pranav Gopalakrishnan for the Petitioner sought short adjournment. Ld. Counsel Ms.Saranya for the Respondent.

List the application for hearing on **13.08.2024**.

-Sd-

RAVICHANDRAN RAMASAMY
Member (Technical)

-Sd-

JYOTI KUMAR TRIPATHI
Member (Judicial)

phk